



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30th May, 2021

NOTICE

Please take notice that the Bench notified for holding Virtual Court of Chairperson for Item No. 1 to 4 on 31th May,2021 is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson
2. Hon'ble Mr. Dr. Alok Srivastava, Member (Technical)

It is further informed that for rest of the matters (Item No. 5 to 17), the composition of Bench will remain same.

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar